

S.No.	Date	Subject
1	13.02.2016	Bank matters:- Section 138, NI Act, Recovery suits etc. (pending and pre-litigation matters).
2	12.03.2016	Civil&Revenue Cases.
3	09.04.2016	Labour&Family Matters.
4	14.05.2016 or	MACT and Insurance Claims.
	11.06.2016	
5	09.07.2016	Electricity/Water/Telephone/Public Utiliy Disputes
6	13.08.2016	Bank matters:-
		Section 138, NI Act, Recovery suits etc. (pending and pre-litigation matters).
7	10.09.2016	Criminal compoundable matters.
8	08.10.2016	Traffic, Petty matters, Municipal matters.
9	Nov/Dec 2016	National Lok Adalat.